

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1684(KB)2018
IA(I.B.C)/518(KB)2022, IA(I.B.C)/524(KB)2022,
IA(I.B.C)/1149(KB)2022, IA(I.B.C)/406(KB)2023,
IA(I.B.C)/1954(KB)2023, CONT.A. (IBC)/2(KB)2022,
IA(I.B.C)/1022(KB)2023, IA(I.B.C)/1000(KB)2022,
IA(I.B.C)/1400(KB)2023, IA(I.B.C)/1519(KB)2019,
IA(I.B.C)/1284(KB)2023, IA(I.B.C)/1301(KB)2023,
IA(I.B.C)/140(KB)2022, IA(I.B.C)/1001(KB)2022,
IA(I.B.C)/898(KB)2023, RST.A (IBC)/16(KB)2022,
IA(I.B.C)/519(KB)2022, IA(I.B.C)/1035(KB)2021,
IA(I.B.C)/1173(KB)2020, IA(I.B.C)/646(KB)2022,
IA(I.B.C)/347(KB)2022, IA(I.B.C)/84(KB)2022,
A(I.B.C)/763(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	JAYANTA BANERJEE VS INCAB INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Aasia Hasan, Adv.] For Pegasus Arc. in IA(I.B.C)/140(KB)2022
Mr. Mayank Shah, Adv.]

Mr. Shaunak Mitra, Adv.] For the Resolution Professional
Mr. Siddhant Makkar, Adv.]

Mr. Prantik Garai, Adv.] For Tropical Venture

Mr. A. K. Shrivastava, Adv.] For Jamshedpur Works
Mr. Akash Sharma, Adv.]

Mr. Orijit Chatterjee, Adv.] For S.R.A.
Ms. Sabarni Mukherjee, Adv.]

Mr. Kuldip Mallik, Adv.] For Kamla Mills
Ms. Divya Sharma, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. The matter stands adjourned to **29.04.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)